

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1801

ANSWERED ON:10.08.2011

SETTING UP OF NCHER

Mandal Shri Mangani Lal;Panda Shri Prabodh;Ramasubbu Shri S.;Singh Shri Jagada Nand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a task force has been constituted by the Government to prepare a draft Bill for a National Commission on Higher Education and Research (NCHER), an omnibus body to bring academic, technical, professional, medical and legal education under its purview;

(b) if so, the details thereof;

(c) whether the proposed Bill is aimed at to curtail the functioning of Bar Council of India and Medical Council of India;

(d) if so, the details thereof; and

(e) the time by which the Bill is likely to be introduced in the Parliament?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): Yes, Sir. Based on the recommendation of the Yash Pal Committee and National Knowledge Commission, a Task Force has been constituted by the Government to aid and assist it in the establishment of a National Commission for Higher Education and Research (NCHER) consisting of following Members:

1. Prof. M. Anandkrishnan, Chairman, IIT Kanpur
2. Prof. N. R. Madhava Menon, Member, Commission on Centre- State Relations
3. Prof. Goverdhan Mehta, Chairman National Assessment and Accreditation Council, Bangalore
4. Prof. M.K. Bhan, Secretary, Ministry of Science & Technology, D/o Bio- Technology
5. Begum Syeda Saiyidain Hameed, Chancellor, MANNU & Member, Planning Commission
6. Prof. Mrinal Miri, Former Vice Chancellor, North Eastern Hill University
7. Dr. Narendra Jadav, Member, Planning Commission

(c): No, Sir.

(d): Does not arise.

(e): This is a policy matter and it depends on the inputs from various Departments/Ministries. As such no time limit can be prescribed.